32 Written Answers to	[RAJYA SABHA]		Starred Questions		
	1	2	3	4	
October-December, 2012	110.08	107.53	107.55	108.37	
January-March, 2013	112.57	108.09	108.09	109.45	
Average for Year 2012-13	110.12	106.97	107.05	107.97	

Note: - Composition of Indian Basket of Crude represents average of Oman and Dubai for sour grades and Brent (Dated) for sweet grade in the ratio of 65.2: 34.8 for 2012-13.

(c) The quantity of crude oil imported by the public sector and private oil companies in India during 2012-13 in each quarter is given below:

Import 2012-13 (April-March, 2013) (P)

			(Thousand Metric Tonnes)		
Oil Companies	Q1	Q2	Q3	Q4	2012-13
Public Sector Cos.	25379	23644	26639	26446	102108
Private Sector Cos.	19843	20632	20896	20975	82345
Total	45221	44276	47535	47421	184453

Source: PPAC/Oil Companies.

P. Data is provisional.

RIL SEZ data is actual up to January, 2013 and prorated for February, 2013 & March, 2013. DGCIS and Private imports are taken on average basis.

HMEL figures are sourced from DGCIS for April to March, 2013.

Sports Injury Centre in Safdarjung hospital

*499.SHRI JAGAT PRAKASH NADDA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether Government has established the Sports Injury Centre in Safdarjung Hospital as a Government institution;
- (b) whether the CGHS beneficiaries are unable to avail of the diagnostic and imaging facilities set up in the Sports Injury Centre;
 - (c) if so, the reasons therefor; and
- (d) the quantum of revenue Government lost by not allowing CGHS beneficiaries to utilise these facilities in a Government institution and sending them instead to private empannelled centres?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) Yes, Sir.

(b) to (d) The situation is being ascertained.

Consultancy services by oil PSUs

*500. SHRI SABIR ALI: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the PSUs under the Ministry provided consultancy services to the domestic and foreign players in the petroleum sector; and
 - (b) if so, the amount of earning and utilization thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRIMATI PANABAKA LAKSHMI): (a) and (b) Sir. Public Sector Oil Companies under the Ministry of Petroleum and Natural Gas are engaged in providing consultancy services in the area of project engineering to the domestic and foreign companies. The company-wise earning for the major PSUs during last two years is as follows:

(Rs. in crore)

Name of the Company	2011-12	2012-13
Engineers India Limited (EIL)	1207	932 (as on 31.12.12)
Bharat Petroleum Corp. Ltd. (BPCL)	0.0935	0.61 (as on 1.3.13)
Indian Oil Corp. Ltd. (IOCL)*	5.32	2.92
Oil & Natural Gas Corp. Ltd. (ONGC)**	12.39	1.28

^{*}IOCL has also earned KD 93,100 (Kuwaiti Dinar) as consultancy fees during 2011-12.

The amount earned from the consultancy fees form part of the revenues of these PSUs and is used for meeting business expenditure/Capex/working capital requirements and other business obligations including payment of dividend.

^{**}ONGC has also earned Euros 67,953.03 and US\$ 46,222 as consultancy fees during 2011-12.